

HIGH COURT OF SIKKIM GANGTOK

No. 76 /Judl./HCS

Dated: 21.12.21

N O T I F I C A T I O N

It is hereby notified for general information that during the ensuing Winter Vacation commencing from 22.12.2021 to 13.02.2022, vacation court will be held on the following dates as under:

1. *Single Bench of Hon'ble Mrs. Justice Meenakshi Madan Rai on 10.01.2022 and 25.01.2022.*
2. *Single Bench of Hon'ble Mr. Justice Bhaskar Raj Pradhan on 01.02.2022 and 11.02.2022.*

By Order.

Sd/-
REGISTRAR GENERAL

Memo No.: 8608-26 /Judl./HCS

Dated: 21-12-21

Copy to:

1. The Officer on Special Duty (O. S. D) to Hon'ble the Chief Justice.
2. The Additional Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice and the Deputy Registrar-cum-Private Secretary to Hon'ble the Chief Justice.
3. The Additional Registrar-cum-Principal Private Secretary to Hon'ble Judge.
4. The Deputy Registrar-cum-Private Secretary to Hon'ble Judge.
5. Reader to Hon'ble the Chief Justice/Hon'ble Judges.
6. The Chief Secretary, Government of Sikkim, Gangtok.
7. The Advocate General, Office of the Advocate General, Gangtok.
8. The Additional Advocate General, Office of the Advocate General, Gangtok.
9. The President, High Court Bar Association, Gangtok.
10. The President, Bar Association of Sikkim (High Court & Subordinate Courts), Gangtok.
11. The President, Bar Association of Namchi, South Sikkim.
12. All Section In-charge, High Court of Sikkim.
13. The Computer Section, High Court of Sikkim for uploading in the website.
14. File.
15. Guard File.
16. Notice Board.


REGISTRAR